

*Friday,
4th January, 1901*

ABSTRACT OF THE PROCEEDINGS

OF THE

Council of the Governor General of India,

LAWS AND REGULATIONS

Vol. XL

Jan.-Dec., 1901

ABSTRACT OF THE PROCEEDINGS
OF
THE COUNCIL OF THE GOVERNOR GENERAL OF INDIA:
ASSEMBLED FOR THE PURPOSE OF MAKING
LAWS AND REGULATIONS

1901

VOLUME XL



Published by Authority of the Governor General.



CALCUTTA
PRINTED BY THE SUPERINTENDENT OF GOVERNMENT PRINTING, INDIA,
1902

Proceedings of the Council of the Governor General of India, assembled for the purpose of making Laws and Regulations under the provisions of the Indian Councils Acts, 1861 and 1892 (24 & 25 Vict., c. 67, and 55 & 56 Vict., c. 14).

The Council met at Government House, Calcutta, on Friday, the 4th January, 1901.

PRESENT:

His Excellency Baron Curzon, P.C., G.M.S.I., G.M.I.E., Viceroy and Governor General of India, *presiding*.

The Hon'ble Major-General Sir E. H. H. Collen, G.C.I.E., C.B.

The Hon'ble Sir A. C. Trevor, K.C.S.I.

The Hon'ble Sir C. M. Rivaz, K.C.S.I.

The Hon'ble Mr. T. Raleigh.

The Hon'ble Sir E. F.G. Law, K.C.M.G.

The Hon'ble Maharaja Rameshwara Singh Bahadur of Darbhanga.

The Hon'ble M. R. Ry. Panappakkam Ananda Charlu Vidia Vinodha Avargal, Rai Bahadur, C.I.E.

The Hon'ble Kunwar Sir Harnam Singh, Ahluwalia, K.C.I.E., of Kapurthala.

The Hon'ble Mr. J. Buckingham, C.I.E.

The Hon'ble Mr. H. F. Evans, C.S.I.

The Hon'ble Rai Bahadur B. K. Bose, C.I.E.

The Hon'ble Sir Allan Arthur, Kt.

The Hon'ble Sir A. Wingate, K.C.I.E.

The Hon'ble Mr. F. A. Nicholson, C.I.E.

The Hon'ble Mr. H. J. S. Cotton, C.S.I.

The Hon'ble Mr. C. W. Bolton, C.S.I.

The Hon'ble Rai Sri Ram Bahadur.

NEW MEMBER.

The Hon'ble MR. COTTON took his seat as an Additional Member of Council.

INDIAN MINES BILL.

The Hon'ble SIR CHARLES RIVAZ moved that the Hon'ble Mr. Ashton be added to the Select Committee on the Bill to provide for the Regulation and Inspection of Mines.

The motion was put and agreed to.

2 **LABOUR AND EMIGRATION (ASSAM); EMIGRANTS' HEALTH
(ASSAM); MILITARY LUNATICS.**

[*Sir Charles Rivaz; Major-General Sir Edwin Colleen.*] [4TH JANUARY, 1901.]

ASSAM LABOUR AND EMIGRATION BILL.

The Hon'ble SIR CHARLES RIVAZ moved that the Hon'ble Mr. Henderson be added to the Select Committee on the Bill to consolidate and amend the law relating to Emigration to the labour-districts of Assam.

The motion was put and agreed to.

ASSAM EMIGRANTS' HEALTH BILL.

The Hon'ble SIR CHARLES RIVAZ moved that the Hon'ble Mr. Henderson be added to the Select Committee on the Bill to make better provision for the health, supervision and control of Emigrants proceeding to or from the labour-districts of Assam.

The motion was put and agreed to.

MILITARY LUNATICS ACT, 1877, AMENDMENT BILL.

The Hon'ble MAJOR-GENERAL SIR EDWIN COLLEN moved for leave to introduce a Bill to amend the law relating to the admission of Native Military Lunatics into Asylums. He said :—“ The practice under the Military Lunatics Act of 1877 and the regulations hitherto in force is that a Native soldier who is discharged from an asylum rejoins his regiment if considered fit, or is entrusted to the care of his friends. Experience has, however, shown that it is better to adopt the home practice and to discharge from the army any soldier declared to be insane, and not to allow him to bear arms again after being discharged from the asylum. With this object certain amendments are proposed in the Act of 1877 and in the Articles of War.”

The motion was put and agreed to.

The Hon'ble MAJOR-GENERAL SIR EDWIN COLLEN introduced the Bill.

The Hon'ble MAJOR-GENERAL SIR EDWIN COLLEN moved that the Bill and Statement of Objects and Reasons be published in the Gazette of India in English, and in the local official Gazettes in English and in such other languages as the Local Governments think fit.

The motion was put and agreed to.

The Council adjourned to Friday, the 18th January, 1901.

CALCUTTA ;
The 4th January, 1901. }

J. M. MACPHERSON,
*Secretary to the Government of India,
Legislative Department.*